SECTION XII-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s). 13015/2024

AJMERA SHYAM Appellant(s)

VERSUS

KOVA LAXMI & ORS.
[HEARD BY: HON. SURYA KANT AND HON. NONGMEIKAPAM KOTISWAR SINGH,
JJ.]

Date: 14-08-2025 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. B. Rajendran, Sr. Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. Somanadri Goud Katam, AOR

Ms. Neha Agarwal, Adv.

Mr. Rahul Jayapal Reddy, Adv.

Mr. Sirajuddin, Adv.

For Respondent(s) Mr. Vipin Sanghi, Sr. Adv.

Mr. P. Mohith Rao, AOR

Ms. J. Akshitha, Adv.

Mr. Eugene S Philomene, Adv.

Mr. J Venkat Sai, Adv.

The Court pronounced the following J U D G M E N T

Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh pronounced the judgment for the Bench comprising Hon'ble Mr. Justice Surya Kant and His Lordship.

The appeal is dismissed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID) ASSISTANT REGISTRAR

[SIGNED REPORTABLE JUDGMENT IS PLACED ON THE FILE]